

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

M.A. NO. 37 OF 2023/EZ

IN

O.A. NO. 88 OF 2021/EZ

IN THE MATTER OF

TALAB BACHAO ABHIYAN APPLICANT

VS

GOVERNMENT OF BIHAR AND ORS RESPONDENTS

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TALAB BACHAO ABHIYAN

..... APPLICANT

VS

GOVERNMENT OF BIHAR AND ORS

....

RESPONDENTS

AFFIDAVIT ON BEHALF OF THE BIHAR STATE
POLLUTION CONTROL BOARD.

I, Abhimanyu Singh, aged about 32 years, Son of Mr. Ranjan Kumar Singh, residing Kailash Vatika, Sardar Patel Colony, P.O. Sadaquat Ashram, P.S. – Kurji, Patna- 800010, do hereby solemnly affirm and State as follows:-



SI. No. 838L Date 9/12/24

Abhimanyu Singh is identified by Adhar card. He has solemnly affirmed that he has declared contents of his affidavit apart from this nothing stamp/LCU fees etc. 1/5 3 & 5 Sub rule 4 & 5 Rule No: 946 before me.

*A. K. LAL
Notary Public
Patna*

1. That I am posted as Law Officer in Bihar State Pollution Control Board and as such I am well aware of the facts and circumstances of the present matter. I am competent and duly authorized to swear the present affidavit.
2. That in the instant matter the Hon'ble Tribunal was pleased to direct the answering respondent to inspect the site and file the inspection report in affidavit with colored photographs..
3. That accordingly the site was inspected on 25.10.2024 and it was noticed that as stated in the affidavit filed by the university that bricks has been removed from the slope of the pond and grass cover has developed in the inner slope of the pond. Further, the water sample analysis has also been done by the State Board on 05.04.2024, 30.05.2024, 25.06.2024, 11.07.2024, 12.08.2024 and 23.09.2024 and it was found that the parameters like Dissolved Oxygen (DO), pH, BOD were within the prescribed standards as per the standards laid down by MoEF Notification G.S.R 742 (E), dated 25.09.2000 for primary water quality for bathing. However, Fecal Coliform



was found to be beyond the prescribed standard in water samples collected on 25.06.2024, 11.07.2024, 12.08.2024.

A copy of the analysis report and colored photographs of the pond is annexed and marked as Annexure-1.

4. That from the above findings of the inspection carried out by the State Board it appears that the university has taken steps to comply with the order of the Hon'ble Tribunal and has removed the bricks from the slope of the pond. Further, the water sample analysis also indicated that water quality is being maintained as per the standards prescribed by MoEF, except FC which was found beyond the prescribed standards in the analysis carried out of the samples collected in months of June, July and August.
5. That I have read read the contents of the compliance affidavit and have understood the same and the annexures are true copies of its respective originals.

Asim
7.12.24
DEPONENT



VERIFICATION

Verified at Patna on 9th day of Dec, 2024 that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from the records of the matter.

Deepankar
Identify the Deponent signature/Li
who has signed in my presence

Deepankar
9.12.24

DEPONENT





भारतीय विशिष्ट पहचान प्राधिकरण
भारत सरकार
 Unique Identification Authority of India
 Government of India



E-Aadhaar Letter

नामांकन क्रमांक/Enrolment No.: 2020/75026/01033

Abhimanyu Singh (अभिमन्यु सिंह)

सूचना

S/O: Ranjan Kumar Singh, Kailash Vatika, Saradar Patel Colony, P n m Mall, Kurji, Phulwari, Patna, Bihar - 800010

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन ऑथेंटिकेशन द्वारा प्राप्त करें।
- यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।

Date: 26/06/2017

आपका आधार क्रमांक/ Your Aadhaar No.:

6676 5880 1871



INFORMATION

- Aadhaar is a proof of identity, not of citizenship.
- To establish identity, authenticate online.
- This is electronically generated letter.

Signature Not Verified
 Digitally signed by DS UNIQUE IDENTIFICATION AUTHORITY OF INDIA 01
 Date: 2017.06.26 10:20:45 IST

आधार-आम आदमी का अधिकार

1947 1800 300 1947
 help@uidai.gov.in
 www.uidai.gov.in

*For e.A -
 Ashish
 9/12/23*

- आधार देश भर में मान्य है.
- आधार के लिए आपको एक ही बार नामांकन दर्ज करवाने की आवश्यकता है.
- कृपया अपना नवीनतम मोबाइल नंबर तथा ई-मेल पता दर्ज कराएं. इससे आपको विभिन्न सुविधाएं प्राप्त करने में सहायित होगी.
- Aadhaar is valid throughout the country.
- You need to enrol only once for Aadhaar.
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भारत सरकार
 GOVERNMENT OF INDIA



अभिमन्यु सिंह
 Abhimanyu Singh
 जन्म तिथि/ DOB: 12/06/1992
 पुरुष / MALE



भारतीय विशिष्ट पहचान प्राधिकरण
 UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता:
 आत्मज: रंजन कुमार सिंह,
 कैलाश वाटीका, सरदार पटेल कॉलोनी, पी एन एम माल, कुर्जी, फुलवारी, पटना, बिहार - 800010

Address:
 S/O: Ranjan Kumar Singh, Kailash Vatika, Saradar Patel Colony, P n m Mall, Kurji, Phulwari, Patna, Bihar - 800010



6676 5880 1871

6676 5880 1871

आधार-आम आदमी का अधिकार

Aadhaar-Aam Admi ka Adhikar

Annexure 1
Bihar State Pollution Control Board

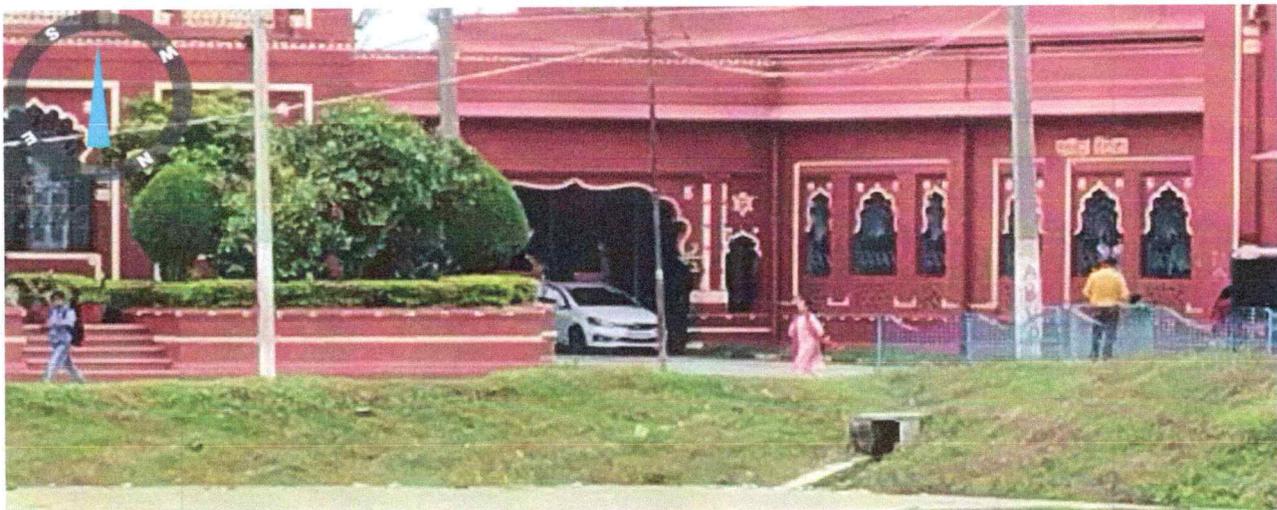
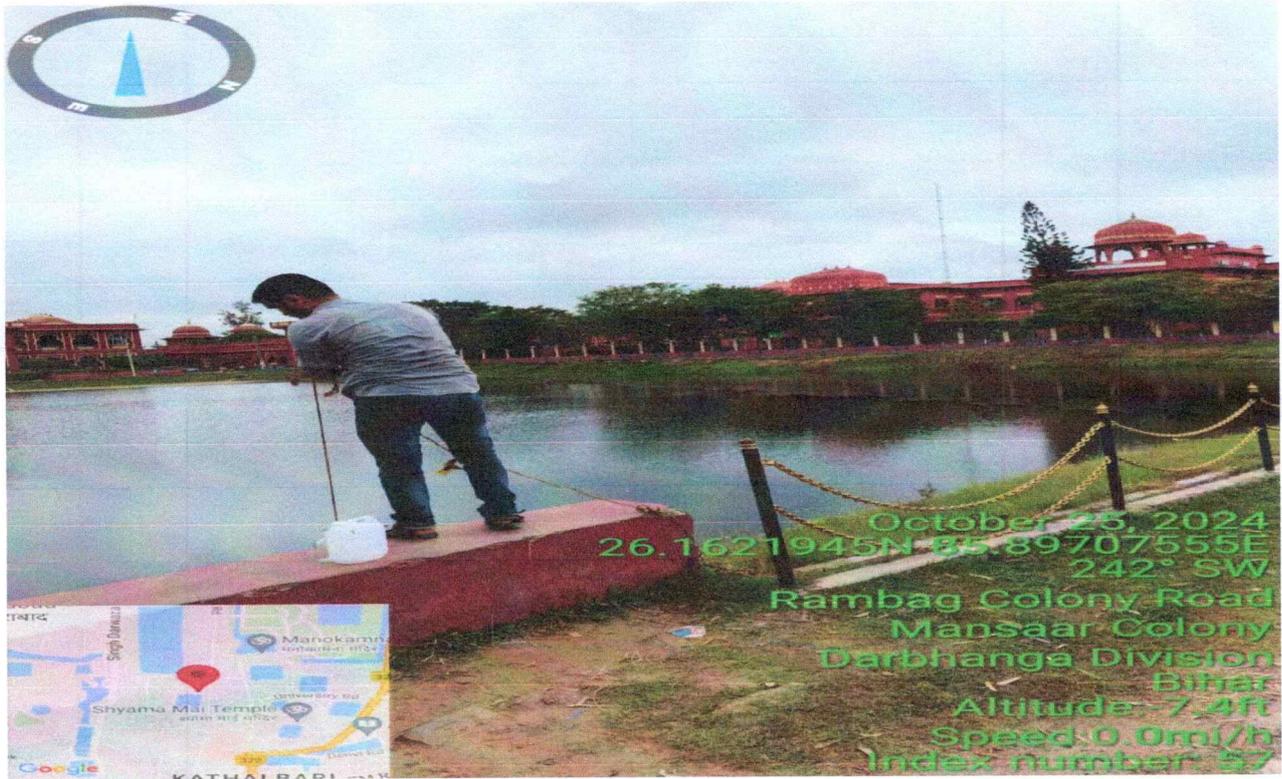
Parivesh Bhawan, Patliputra Industrial Area, Patliputra, Patna-800 010

Analysis Report

Parameters	Standards as per MoEF Notification G.S.R. 742 (E), dated 25.09.2000 for Primary Water Quality Criteria for Bathing Water	Pond Near European Guest House (Gandhi Sadan) at LNMU Campus, Dist. Darbhanga					
		69	468	635	760	1098	1439
Reference No	--	05-04-2024	30-05-2024	25-06-2024	11-07-2024	12-08-2024	23-09-2024
Date of Sampling	--	31/26	34/31	34/25	30/26	30/24	34/27
Temperature (A/W)	--	8.3	7.7	7.5	6.8	7.5	7.6
Dissolved Oxygen (mg/L)	>4.0	7.8	7.54	7.58	7.74	7.4	7.81
pH	6.5-8.5	418	319	310	389	430.5	424
Electrical Conductivity	--	1.0	1.5	1.3	3.3	2.6	1.8
BOD (mg/L)	< 3.0	0.14	BDL	BDL	0.48	0.68	BDL
Nitrate as N (mg/L)	--	920	540	7900	7900	7000	3300
TC (MPN/100 ml)	--	540	350	4900	4900	4900	2300
FC (MPN/100 ml)	Desirable / Permissible 500/2500	16.8	11.4	6.2	63.5	15.9	20.5
Turbidity (NTU)	--	122	106	104	104	190	64
Alkalinity as CaCO ₃ (mg/L)	--	29	30	29	28	6.0	47
Chloride (mg/L)	--	16	20	12	40	32	28
COD (mg/L)	--	BDL	0.49	0.71	BDL	BDL	BDL
Ammonical Nitrogen as N (mg/L)	--	122	74	78	88	210	70
Total Hardness as CaCO ₃ (mg/L)	--	33.6	16.82	22.42	22.42	72.08	18.42
Calcium Hardness as Ca (mg/L)	--	9.2	7.77	5.34	7.77	7.29	5.83
Magnesium Hardness as Mg (mg/L)	--	26.26	25.9	42.3	20.78	38.87	19.22
Sulphate (mg/L)	--	220	194	206	278	354	260
Total dissolved Solids (mg/L)	--	175	168	162	228	256	229.6
Total Fixed Solids (mg/L)	--	20	38	22	32	2	20
Total Suspended solids (mg/L)	--	0.02	BDL	BDL	BDL	0.52	BDL
Phosphate (mg/L)	--	1.46	1.16	1.13	0.37	0.57	0.93
Fluoride (mg/L)	--	240	232	228	310	356	280
Total Solids (mg/L)	--	JRF					

Board Analyst
 Bihar State Pollution Control Board
 PATNA

6



NOTARY
A. K. LAL
 Distt. - PATNA
 Reg. No. - 1883J
 Exp. dt. - 05.05.2027
GOVT OF BIHAR



NOTARY
A. K. LAL
Distt.-PATNA
Reg. No - 1883J
Exp.di. 29.05.2027
GOVT OF BIHAR



slope lined with grass.

October 25, 2024
 26.16218553N 85.89706387E
 197° S
 Mansaar Colony
 Darbhanga Division
 Bihar
 Altitude:-18.9ft
 Speed:0.0mi/h
 Index number: 61



NOTARY
 A. K. LAL
 Distt. - PATNA
 Reg No - 1883J
 Exp. dt. - 29.05.2027
 GOVT OF BIHAR